

SECTION XVI

LISTED ON: 06.01.2017

COURT NO.: R-2

ITEM NO. : 21

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 32619 of 2014

(With prayer for interim -relief)

PREM KUMARI

...Petitioner(s)

Versus

KAMESHWAR SINGH DARBHANGA SANSKRIT UNIV. DARBHANGA AND ORS.

...Respondent(s)

OFFICE REPORT

The matters above-mentioned were listed before the Hon'ble Court on 22.11.2016, when the Court was pleased to pass the following order:-

"Four weeks time as last chance is given to the Ld. counsel for the petitioner to comply with the terms of the order dated 21.10.2016 of this Court in respect of the respondent No.5.

List the matter again on 06.01.2017. "

It is submitted that counsel for the petitioner has neither filed fresh particulars nor taken fresh steps to effect service on respondent No. 5, so far.

Service of notice on remaining respondents is complete.

The matters are listed before the Ld. Registrar's Court with this Office report.

Dated this the 5th day of January, 2017.

ASSISTANT REGISTRAR

Copy to: Mr. Saurabh Mishra, Advocate
Mr. Amit Pawan, Advocate
Ms. Ranjan Mukherjee, Advocate

ASSISTANT REGISTRAR